

(ख) कितने मुकदमे चलाए गये और उनमें जो कम से कम और अधिक से अधिक सजाये दी गई, उनका व्यौरा क्या है ?

†[SEIZURE OF ILLICIT LIQUOR IN DELHI

\*221. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantity of illicit liquor seized in Delhi in 1966-67; and

(b) the number of cases prosecuted, and the details of the maximum and minimum punishment awarded in those cases?]

गृहकार्य मंत्रालय में राज्य मंत्री  
(श्री विद्या चरण शुक्ल) : (क) 41869  
बॉटलें ] (28-2-67 तक) ।

(ख) इस अवधि के दौरान पंजीकृत 2277 मामलों में से अब एक 1949 में मुकदमा चलाया गया जिनमें से 603 मामलों में सजा हुई । न्यायालयों द्वारा दिया गया अधिक से अधिक दंड 18 मास का कठोर कारावास तथा 2,000 रु० जुर्माना और कम से कम दंड, केवल एक ही मामले में, चेतावनी देकर छोड़ दिया जाना था ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) 41869 bottles (up to 28-2-67).

(b) Of the 2277 cases registered during the period, 1949 have so far been prosecuted, ending in the conviction in 603 cases. The courts have imposed punishment ranging from 18 months R. I. with a fine of Rs. 2,000 to a warning in a single case.]

PERSONS DETAINED UNDER D. I. R.

\*222. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested and detained under the Defence of India Rules in Jammu and Kashmir in 1966-67;

(b) the number of such detained persons who were released in 1966-67; and

(c) whether the question of releasing Sheikh Abdullah is presently under Government's consideration?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) and (b) The information has been asked for from the State Government, but has not been received. It will be laid on the Table of the House when received.

(c) There is no proposal at present for removing the restrictions on Sheikh Abdullah.

ब्रिटिश स्पूजियम में कीमती तथा  
दुर्लभ भारतीय वस्तुएं

\*223. श्री निरंजन वर्मा : क्या शिक्षा  
मंत्री यह बताने की कृपा करेंगे कि :

(क) ब्रिटिश स्पूजियम, लन्दन में इस समय भारत की ऐसी कितनी कीमती तथा दुर्लभ वस्तुएं पड़ी हुई हैं जिन्हें ब्रिटिश काल में भारत से बहा भेजा गया था;

(ख) उनमें से कितनी वस्तुओं को लौटाने के लिए भारत सरकार ने ब्रिटिश सरकार से अनुरोध किया है;

(ग) कौन-कौन सी वस्तुओं को ब्रिटिश सरकार ने लौटाने से इनकार कर दिया है; और

(घ) इस संबंध में भारत सरकार की क्या प्रतिक्रिया है ?]

†[PRECIOUS AND RARE INDIAN ARTICLES  
IN BRITISH MUSEUM

\*223. SHRI NIRANJAN VARMA:  
Will the Minister of EDUCATION be  
pleased to state:

(a) the number of the precious and  
rare Indian articles lying at present  
in the British Museum, London, which  
were sent there from India during the  
British regime;

(b) for how many of the articles  
Government of India have requested  
the British Government for their  
return;

(c) what are the articles which the  
British Government have refused to  
return; and

(d) what is the reaction of the Gov-  
ernment of India in this regard?]

शिक्षा मंत्रालय में राज्य मंत्री (प्रो०  
शेर सिंह) : (क) से (घ) सूचना एकत्रित  
की जा रही है। मिलते ही सभा पटल पर  
रख दी जाएगी।

†[THE MINISTER OF STATE IN  
THE MINISTRY OF EDUCATION  
(PROF. SHER SINGH): (a) to (d)  
The information is being collected  
and will be laid on the Table of the  
House as soon as it is collected.]

#### MORE POLYTECHNICS IN DELHI

\*224. SHRI D. THENGARI: Will  
the Minister of EDUCATION be  
pleased to State whether Govern-  
ment have any proposal to open more  
Polytechnics in Delhi in the near  
future?

THE MINISTER OF EDUCATION  
(DR. TRIGUNA SEN): No, Sir.

† [ ] English translation.

#### AMOUNT ALLOTTED TO PUNJAB FOR EDUCATIONAL FACILITIES DUR- ING FOURTH PLAN

\*225. SHRI NARINDAR SINGH  
BRAR: Will the Minister of EDU-  
CATION be pleased to state:

(a) the total amount allotted to  
Punjab for expanding educational  
facilities in the State during the  
Fourth Five Year Plan period; and

(b) what was the demand made by  
the Punjab Government in this re-  
gard?

THE MINISTER OF EDUCATION  
(DR. TRIGUNA SEN): (a) The  
Planning Commission has finally  
allocated a sum of Rs. 27.02 crores  
for the Fourth Five Year Plan of the  
Punjab State for Education, includ-  
ing Technical Education. The alloca-  
tion has been accepted by the State  
Government.

(b) The draft Plan of the State  
visualised an outlay of Rs. 28.91  
crores for Education, including Tech-  
nical Education.

#### REPORT OF THE WAGE BOARD FOR COLLIERY WORKERS

\*226. SHRI BANKA BEHARY DAS  
Will the Minister of LABOUR AND  
REHABILITATION be pleased to  
state:

(a) whether the Wage Board for  
colliery workers (Coal Wage Board)  
has submitted its report to the Gov-  
ernment;

(b) if so, what are the main recom-  
mendations of this Board;

(c) whether Government have  
taken any decision on these recom-  
mendations; and

(d) if not, what are the reasons for  
the same?